# GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT & HIGHWAYS LOK SABHA

## **UNSTARRED QUESTION NO. 6357**

ANSWERED ON 5th APRIL, 2018

#### BHARAT NEW CAR ASSESSMENT PROGRAMME

6357. SHRI B. VINOD KUMAR:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

## सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government is aware of the number of road accidents that take place every year in the country, if so, the details thereof;
- (b) the sanctioned commencement date of the Bharat New Car Assessment Programme, which was due to commence operations in 2014 but has still not been inaugurated; and
- (c) the details of the progress of the programme and the timeline of its completion?

#### **ANSWER**

### THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH L. MANDAVIYA)

(a) As per the data received from police department of States/UTs, Number of road accidents and persons killed due to road accidents in the country for the last two calendar years i.e.2015 to 2016 is given in the table below:

Years	Total Number of road accidents in the country	Total Number of persons killed in road accidents in the country
2015	5,01,423	1,46,133
2016	4,80,652	1,50,785

(b) & (c) The Ministry of Road Transport & Highways has issued S.O. 1139 (E) dated 28.04.2015 and S.O. 2412 (E) dated 03.09.2015 notifying the crash standards i.e. Automotive Industry Standard (AIS) 098. As per AIS 098, protection of occupants in the event of an Offset Frontal Collision shall be mandatory for the new vehicles from 1<sup>st</sup>October, 2017 and for all vehicles 1<sup>st</sup> October, 2019.

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